

Pollution of Arabian sea by the Bulk Oil Carriers

18. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that a number of bulk carriers which carry oil from Gulf countries to Japan, while journeying back empty huge quantities of oil sludge in the Arabian sea;

(b) if so, whether Government are aware that this is in contravention of the Rules laid-down by the International Convention for the Prevention of Pollution of the Sea Report 1973 and inter Governmental maritime consultative Organisation Report; and

(c) what action Government proposed to take to prevent the Sea Pollution?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) The Government has no specific information.

(b) and (c). The provisions of the International Convention for the Prevention of Pollution of the Sea by Oil, 1954 are incorporated in the Indian Merchant Shipping Act. According to those provisions no oil or oily mixture shall be discharged from Indian or foreign tanker or any other ship within any of the prohibited zones specified in the Merchant Shipping (Prevention of pollution of the sea by oil) Rules, 1974. The aforesaid Act prescribes penalties leviable on ships for the contravention of those provisions.

A composite Convention, the International Convention for the Prevention of Pollution from Ships, 1973 was adopted to replace the 1954-Convention. A Protocol to the 1973-Convention was also adopted in 1978. The 1973-Convention and its 1978-Protocol purport to control pollution of the sea by oil and other pollutants. These two instruments have not yet come

into force. India is considering ratifying both these instruments.

तिनसुखिया मेल दुर्घटना

19. श्री हरीश रावत : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) 21 जून, 1982 को तिनसुखिया डाक गाड़ी दुर्घटना में कितने लोग मारे गए और घायल हुए ;

(ख) इस दुर्घटना के क्या कारण थे ; और

(ग) मृतकों के आश्रितों को सरकार द्वारा कितनी वित्तीय सहायता दी गई ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री शीलकान्त) :

(क) इस दुर्घटना में 2 व्यक्ति मारे गए और 2 व्यक्ति घायल हुए थे ।

(ख) प्रथम दृष्टि से ऐसा प्रतीत होता है कि यह दुर्घटना तोड़-फोड़ के कारण हुई हो । इस सम्बन्ध में एक व्यक्ति को गिरफ्तार किया गया है और इस मामले की पुलिस द्वारा जांच की जा रही है ।

(ग) इस दुर्घटना में मारे गए व्यक्तियों के निकट सम्बन्धियों को अनुकम्पा के आधार पर अभी तक 1,000 रुपए प्रति व्यक्ति के हिसाब से भुगतान किया गया है ।

Growth of Parthenium Plant

20. DR. A. U. AZMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is an abundant growth of parthenium, a poisonous plant, in and around New Delhi as well as in the zoo and on Mathura Road;

(b) whether the effect of parthenium is very severe on human beings and inhaling the smell of the plant or flower causes T.B. and Asthama; and